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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) G.V. MOHAN KUMAR for T.M. Naidu & Co	Representing Counsel for Respondents	
2) T.H. VIJAY PRASAD Practicing Company Secretary	Counsel for the petitioner	

ORDER

Shri T M Vijay Prasad, PCS, representing petitioner present and reported ready for arguments. Shri G V Mohan Kumar, representing counsel for respondents present and prayed time on behalf of the senior counsel stating that he is out of Chennai for which the PCS representing the petitioner objected. In the circumstances, a final opportunity is given to the respondents for submitting final arguments failing which the arguments on behalf of the petitioner will be heard and the matter will be decided on merits. Put up on **17.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)